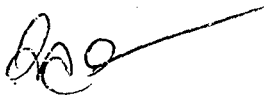


C. A. T. Bench, JAIPUR

Date of Order	Orders
2-1-97	MA NO. 548/96 (OA NO. 435/96)
Received/copy For P.V. Catta	Mr. T. P. Sharma, Counsel for Union of India and Other official respondents (respondents in the OA) None present for Mr. Sharif Mohd. (Applicant in the OA)
Videy 27-1-97	This Misc. Application has been filed on behalf of Union of India and other official respondents in the OA seeking extension of time for complying with the directions given on 4-9-96 in OA NO. 435/96. Two months' time was granted to the Union of India and other official respondents in the OA to comply with the directions of the Tribunal. In the present MA, appropriate further time has been prayed for to comply with the directions of the Tribunal. The learned Counsel for Union of India and other official respondents states that he has already delivered a copy of this MA to Mr. P.V. Catta, Counsel for Mr. Sharif Mohd.
Copy issued to Sh. T.P. Sharma Videy Ch 8747 27-1-97	In the circumstances, after hearing the learned counsel for Union of India and other official respondents in the OA, we grant two months' further time for complying with the directions of the Tribunal, from today. The MA stands disposed of.
	 (RATTAN PRAKASH) Judicial Member  (O. P. SHARMA) Administrative Member